

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL HELD ON 29-01-2021 AT 10:30 AM THROUGH  
VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)  
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/1071/IB/2020  
IN  
PETITION NUMBER : IBA/243/2019  
NAME OF THE PETITIONER : R.Raghavendran (RP) M/s. Thiru Arooran Sugars Ltd  
NAME OF THE RESPONDENTS :  
UNDER SECTION : Sec 60(5) & 12 of IBC, 2016

**ORDER**

Ld Counsel for Applicant is present.

Counsel for Applicant submits that interim application for extension of CIRP period is pending with the Registry which is yet to be numbered.

The **Registry** is directed to number SR 1272 and 1385 of 2020 and list the matter on **04.02.2021** for hearing.

-sd-

(ANIL KUMAR B)  
MEMBER (TECHNICAL)

*knp*

-sd-

(R. SUCHARITHA)  
MEMBER (JUDICIAL)